



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.12.2023

NOTICE

Please take notice that the following matters listed on 11.12.2023 in the Court of Chairperson will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 783 of 2022 (PH)	Sinki Commodities Pvt. Ltd. Vs. ABC Floors Pvt. Ltd.	Animesh Kumar	Ashish Choudhury Anand Kamal
2.	I.A. No. 2887, 2888, 3789, 3790, 3801, 3802, 4644 of 2023 in Comp. App. (AT) (Ins) No. 129 & 130 of 2023	State Bank of India & Ors. Vs. The Consortium of Murari Lal Jalan and Mr. Florian Fritsch & Anr.	Raunak Dhillon	Pooja Mahajan Mahima Singh Arveena Sharma Mehak Nayak-R1
3.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha Amit Jajoo Eshna Kumar Vatsala Pant Bhargava Kosvr	Mahesh Agarwal Nishant Rao Shikhil Suri-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6

By order of Hon'ble Chairperson

-Sd/-

Registrar